

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

196/241/242/ND/2018

IN THE MATTER OF:

Mr. Pradeep Thapar & Ors.

vs

M/s B.K.Gears Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 241/242

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)


Order delivered on 24.04.2019

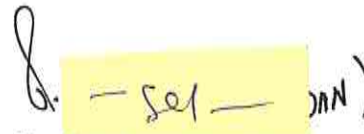
For the Petitioner/Applicant  
For the Corporate Debtor

: Mr. Rakesh Kumar, Ms. Chetna, Mr. Aashish, Adv.  
: Mr. Abhishek Vats, Proxy counsel

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 16.05.2019.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Varinder Kumar